Justice Dharmadhikari Committee on flying allowance and determination of layover allowance.

(d) Yes, Sir.

Decline in price of aviation fuel

1311. SHRI AJAY SANCHETI : Will the Minister of CIVIL AVIATION be pleased to state:

(a) the share of aviation fuel in the cost composition of aircraft operation;

(b) what has been the trend in the price of aviation fuel during last six months, month-wise;.

(c) whether decline in the price of aviation fuel has lowered the cost of aircraft operation;

(d) if so, whether this decline has been reflected by the aviation companies in reducing their fares;

(e) if so, the details thereof; and

(f) if not, the reasons therefor and the action thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) Aviation Turbine Fuel (ATF) constitutes about 40-50% of operational cost of an airline in India, depending upon to business model.

(b) The trend in the prices of Aviation Turbine Fuel (ATF) in the last six months in Delhi are as follows:

Date	Price of ATF in Delhi in ₹/kl.
October, 2014	67,525
November, 2014	62,537
December, 2014	59,943
January, 2015	52,423
February, 2015	46,513
March, 2015	50,363

(c) to (f) No such analysis has been carried out by the Ministry Under the existing

regulation, airfares are not regulated by the Government and airlines are free to fix reasonable charges/fee subject to compliance with rule 135 of Aircraft Rules 1937.

Number of cabin crew in Air India

1312. SHRI T. RATHINAVEL : Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether it is a fact that Air India has 3,000 cabin crew on paper;

(b) whether it is also a fact that many of them are on medical leave, some have not turned up for long time and several have clocked the maximum 1,000 flying hours permitted in 12 months; if so, the details thereof; and

(c) whether it is also a fact that many of the crew on contract did not extend their contract with Air India as they left for greener pastures; and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) As on 01.02.2015, there are 2330 regular and 779 contractual Cabin Crew in Air India.

(b) A total 13 Cabin Crew are on long medical leave and 119 number of Cabin Crew are on leave due to pregnancy/maternity leave. As per Civil Aviation Requirements (CAR) issued by Directorate General of Civil Aviation, Cabin Crew can fly upto 1000 hrs. in consecutive 365 days. There are 47 number of Cabin Crew who fall in this category.

(c) Few contractual Cabin Crew are operating Air India flights on secondment basis from Subsidiary Company of Air India. some of them have not extended their contracts. Recently a policy has been framed by Air India for renewal of such contract of Cabin Crew and their contracts have been accordingly renewed, except in such cases which are not meeting with the criteria laid down for renewal of such contracts *i.e.* Disciplinary cases on the grounds of misconduct/bad service record etc. Air India has no information if any Cabin Crew have left for greener pastures.

International airports in Andhra Pradesh

1313. SHRI C.M. RAMESH : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government proposes to develop international airports at Vijayawada, Visakhapatnam and Tirupati as mandated in Andhra Pradesh Reorganization Act, 2014; and